

within the rules. You go through the rules and if I am at fault, I will admit it.  
(Interruptions)

SHRI SHAMINDER SINGH (Faridkot) : Mr. Speaker, Sir 15 persons are on hunger strike in Tihar Jail. (Interruptions) for the last 15 days. They are on the verge of death. (Interruptions)

Their demands should be met so that they are able to end the strike. Kindly draw the attention of the Government to this matter.....

(Interruptions)

MR. SPEAKER : I will draw their attention. (Interruptions)

[English]

SHRI DINESH GOSWAMI (Guwahati) : Sir, a by-election is taking place in Assam. A former legislator...

[Translation]

MR. SPEAKER : May I tell you one thing. Under rule 353...  
(Interruptions)

[English]

SHRI DINESH GOSWAMI : I am not blaming him, I am making my submission fully aware of the rules.

(Interruptions)

[Translation]

MR. SPEAKER : What are you doing ? Why are you interrupting ? Kindly resume your seat.

(Interruptions)

[English]

MR. SPEAKER : There cannot be a question of submission. Dineshji, I cannot allow.

(Interruptions)

SHRI DINESH GOSWAMI : I am only pointing out that a former legislator

who is occupying a high constitutional position...

MR. SPEAKER : No, you can give me in writing. I cannot allow a submission like this.

SHRI DINESH GOSWAMI : I have already given it in writing.

MR. SPEAKER : I will see.

(Interruptions)

[Translation]

SHRI BHAGWAT JHA AZAD (Bhagalpur) : Mr. Speaker, Sir, I had submitted yesterday in this House...

MR. SPEAKER : I am doing that.

[English]

I have already done it.

[Translation]

SHRI BHAGWAT JHA AZAD : I would like the hon. Minister to tell us why it happened. (Interruptions)

Mr. Speaker, Sir, you should ask the hon. Minister to make a statement in this regard. I would welcome the Minister. Let him throw light on it.

(Interruptions)

12.16 hrs.

STATEMENT-RE CHANGE IN TIMINGS OF "SANSAD SAMACHAR" BY DOORDARSHAN

[English]

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA) : Mr. Speaker, Sir, the debate that took place yesterday regarding the Parliament news has been sent from your Office to my office last night. Immediately I called for

the report and I found that I had no knowledge of it that an announcement has been made that the Parliament news has been shifted to some other time. The background I examined and I found that in the Rajya Sabha some of the Members wanted that it should come in such a time, that is, after 10 O'clock, after the news, so that it is covered in all the 220 transmitters in the country that are in the national network. That was being examined and I gave an assurance in the Rajya Sabha that within 7 days we will examine it and do it. The Director General himself came to me. Without informing me, this order was issued by him that let it go over to 11.05 P.M. so that it goes to national network. Immediately I asked him why did he do so. He apologised. Without telling me, he did so. I have cancelled that order reverting back to 7.30. for Sansad Samachar.

*(Interruptions)*

SOME HON. MEMBERS : Mr. Speaker, Sir, congratulations.

*(Interruptions)*

MR. SPEAKER : Why don't you let me speak ? What are you doing ? Why don't you listen ? Kindly take your seat.

*(Interruptions)*

SHRI RAM NAGINA MISHRA (Salempur) : Mr. Speaker, Sir, I would like to know what action has been initiated against the concerned officer who violated the rules and issued instructions without consulting the hon. Minister ?

MR. SPEAKER : That is over now. Kindly take your seat.

SHRI RAM NAGINA MISHRA : Mr. Speaker, Sir, it is a serious lapse.

MR. SPEAKER : Ram Nagina Mishraji, why are you doing wrong things. kindly sit down.

*[English]*

What are you doing now ?

*[Translation]*

SHRI RAJ KUMAR RAI (Ghosi) : Mr. Speaker, Sir, action should be taken against that officer.

SHRI RAM NAGINA MISHRA : Action should be taken against the officer and he should be asked to resign.

MR. SPEAKER : Please sit down. What are you doing ? That is enough. You have said a lot about it.

SHRI RAM PYARE PANIKA (Robertsganj) : Mr. Speaker, Sir, I want to raise another matter. Prior to the 'Sansad Samachar' the images of Parliament House and the statues of Shri Motilal Nehru and Dr. Ambedkar, the Constitution maker, used to be flashed, but it has been stopped by the officers.

MR. SPEAKER : You give it in writing. This is no time for discussion.

*(Interruptions)*

12.17 hrs.

#### PAPERS LAID ON THE TABLE

*[English]*

Annual Report and Review on the Working of Central Wakf Council for 1986-87

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI) : I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Central Wakf Council for the year 1986-87, along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Wakf Council for the year 1986-87. [Placed in library. See No. LT 5233/87]